

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH WEST)
DWARKA COURTS NEW DELHI.**

ORDER

It has been informed that Ms. Meeta Gupta mother of Sh. Mridul Gupta, Metropolitan Magistrate (NI Act)-09 has been tested positive for COVID-19 contagion on today ie 03.03.2021.

In view of this, it is hereby ordered that Sh. Mridul Gupta, Metropolitan Magistrate (NI Act)-09 shall hold his court through virtual court instead of Physical Court on 04.03.2021.

Sd/-
(NAROTTAM KAUSHAL)
Principal District & Sessions Judge SW)
Dwarka Courts, New Delhi.

No.6984-6996/PD&SJ/NK/DWK/2021

Dated: 03.03.2021

Copy forwarded for information to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Concerned Judicial Officer, District Courts, Dwarka, New Delhi.
3. Office of CMM (SW), District Courts, Dwarka, New Delhi.
4. The Sr. A.O. (Judl.)/In-charge, Judicial Branch, District Courts, Dwarka, New Delhi.
5. The President/Hony. Secretary, DCBA, New Delhi.
6. The chief Prosecutor, Prosecution Branch, Dwarka Courts, New Delhi.
7. The Commissioner of Police, PHQ, New Delhi.
8. The Concerned DCPs.
9. The In-charge, Computer Branch to upload this order on the website of District Court Dwarka.
10. The In-charge, Facilitation Centre, Dwarka Courts, New Delhi.
11. The Dealing Official, Layers to upload this circular on the website.
12. The Insp. Gen., Prison, Tihar Jail, New Delhi.
13. The In-charge, Lock up, Dwarka Courts, New Delhi.

Sd/-
(NAROTTAM KAUSHAL)
Principal District & Sessions Judge SW)
Dwarka Courts, New Delhi.